



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification

Jammu, the 30th of March, 2017.

SRO 152.- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within such jurisdiction as may be assigned to them by District Magistrate Pulwama, till the election of 3- Anantnag Parliamentary constituency is over:-

S.No.	Name of the Officer S/Shri	Designation.	Appointed as
01	Bashir Ahmad Bhat	Associate Professor (GDC Tral)	Zonal Magistrate
02	Abdul Gani Kumar	Assistant Professor (GDC Tral)	Zonal Magistrate
03	Ishaq Ahmad Wani	Assistant Professor (GDC Tral)	Zonal Magistrate
04	Nisar Ahmad Bhat	Assistant Professor (GDC Tral)	Zonal Magistrate
05	Mukhtar Ahmad	Assistant Professor (GDC Tral)	Zonal Magistrate
06	Dr Parvez Ahmad	Assistant Professor (GDCW Pul)	Zonal Magistrate
07	Bashir Ahmad Wagay	Lecturer (HSS Aarihal)	Sector Magistrate
08	Mohammad Ramzan Bhat	Lecturer (HSS Aarihal)	Sector Magistrate
09	Mohammad Yousuf Sheikh	Lecturer (HSS Aarihal)	Sector Magistrate
10	Faoq Ahmad Malik	Lecturer (HSS Aarihal)	Sector Magistrate
11	Abdul Rahman Wagay	ZPEO Shadimarg	Sector Magistrate
12	Mohd. Maqbool Khan	ZPEO Lurgam	Sector Magistrate
13	Gh. Hassan Bhat	ZEPO Pampore	Sector Magistrate
14	Gh Nabi Dar	Lecturer (HSS Kakapora)	Sector Magistrate
15	Javed Ahmad Bhat	Lecturer (HSS Kakapora)	Sector Magistrate
16	Javaid Maqbool	Lecturer (HSS Wasoora)	Sector Magistrate
17	Mumtaz Ahmad Qureshi	Principal HSS Hawl	Sector Magistrate

By Order of the Government of Jammu and Kashmir.


Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.


NO: LD (P) 2008/Pulwama.

Dated: 30-03-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Pulwama. This is with reference to his OM No DEO/PUL/20172686-88 dated:- 28-03-2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).


30/03
(Khurshid Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&PA


30.03.17